

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

ITEM No. 3
IA-2186, 2199/ND/2021
(IB)-2135(ND)2019

IN THE MATTER OF:

M/s A2 Interiors Products Pvt. Ltd. ... Applicant

Vs.

M/s Ahluwalia Contracts India Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 12.05.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Garima Sharma, Advocate
For the Respondent : Mr. Rishi Kapoor, Mr. Satish Rai, Mr. Akhil Shankhwar,
Advocates for R-2
For the IRP : Mr. Vinod Chaurasia, Mr. Ishwar Mohapatra,
Mr. Satish Chugh, Advs.

ORDER

IA-2199/ND/2021:

This is Form-2 filed by IRP in pursuance of the order passed by this Bench initiating CIRP and appointing Mr. Satish Chugh, as IRP. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA is disposed of.

IA No. 2186/ND/2021:

Application filed by IRP under Section 12A seeking withdrawal of IB-2135/ND/2019. Mr. Vinod Chaurasia, Learned Counsel for the IRP states that the order initiating CIRP was passed on 05.05.2021 by this Bench. The parties have amicably settled the matter and in terms of settlement, the payment is made to the applicant which is deposited in Escrow account. The applicant has submitted Form 'FA' being consent for this application to the IRP which is annexed with the application. Learned Counsel further states that the CoC has not been formed yet. No claims are received and public notice is not issued. The IRP states that his charges are paid and nothing is due. He further makes a statement that the assets and documents of the Corporate Debtor have not been taken over by the IRP yet.

In view of the same, we allow the application, thereby IB-2135/ND/2019 stands withdrawn and disposed of in terms of the above order.

IRP is discharged forthwith from the appointment.

Corporate Debtor is free from the clutches of the Insolvency & Bankruptcy Code, 2016.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)